

(b) whether Government have come to know of seasonal retrenchment and unemployment in these sections?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) The Industrial Disputes Act is applicable but not the Factories Act.

(b) Yes.

#### **Machinery for Textile Industry**

**\*423. Shri Shree Narayan Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) the extent to which demand for textile machinery is being met from indigenous production;

(b) whether any and if so, what restrictions are placed on the imports of such machinery;

(c) whether any representations have been made to allow imports of such textile machinery also as are manufactured in India; and

(d) if so, the action taken thereon?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (d). The main items of machinery needed by the cotton textile industry e.g. carding engines, ring frames and looms are being produced in the country to meet a large part of our needs of these machineries. Imports therefore have to be allowed of only those types such as blow room machinery etc., which are not yet being manufactured in India. Import of items which are being produced in the country is only allowed to meet the difference, if any, between domestic production and demand. The import policy is determined every half year after taking into account the representations received as well as the independent assessment of the officers of the Textile Commissioner. A copy of the import policy regarding these textile machinery is laid on the Table of Lok Sabha. [Placed in Library. See No. S-/57]

#### **सीमेंट के कारखानों**

**\*४२४ श्री जांगड़े:** क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वर्ष १९५७ में मध्य प्रदेश में सीमेंट के तीन कारखाने स्थापित किये जाने वाले हैं; और

(ख) यदि हां, तो वे कहां-कहां स्थापित किये जायेंगे ?

**उद्योग मंत्री (श्री मनुभाई शाह) :** (क) तथा (ख) । जी, नहीं । मध्य प्रदेश में सीमेंट के यद्यपि ५ नये कारखाने स्थापित करने के लायसेंस दिये जा चुके हैं, लेकिन इनमें से कोई भी कारखाना इस वर्ष स्थापित न होगा । आशा है कि इनमें से एक कारखाना १९५८ में और अन्य कारखाने १९५९-६० में स्थापित होंगे । मध्य प्रदेश में ये कारखाने इस प्रकार खुलेंगे—सतना में दो और मेहर, दुर्ग तथा नीमच में एक एक कारखाना ।

N.E.F.A.

**\*425. Shri Gohain:** Will the Prime Minister be pleased to state:

(a) whether Government are aware that the rules and regulations of Central Public Works Department cannot effectively be applied to N.E.F.A.; and

(b) if so, whether there is any proposal for creating a separate Engineering Department under the control of North East Frontier Agency Administration?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** (a) In areas where the regular staff of C.P.W.D. are working, normal rules and regulations of the C.P.W.D. are followed. In some remote hill areas of N.E.F.A., difficulties have been experienced in following effectively the rules and regulations of C.P.W.D. to the letter. In such areas, the Political Officers function as C.P.W.D. disbursers and special orders are issued according to the needs of the area.